

In the National Company Law Tribunal
Registrar

CP No. 26/2013

SECTION OF THE COMPANIES ACT: 433, 434 & 439

In the matter of:

M/s. Maheshware Textiles **Petitioner**

VS.

M/s. Zappa India Ltd. **Respondent**

Order deliver on 06.07.2017

Coram: Shiv Ram Bairwa, Registrar

For the Petitioner (s) : None Appeared

For the Respondent (s) : None Appeared

ORDER

No compliance affidavit has been filed till date.

The petitioner is directed to file compliance affidavit in terms of notification No. G.S.R 1119 (E) dated 7.12.2016 and affidavit of service under the relevant rule of Insolvency & Bankruptcy (Application to Adjudicating Authority) Rules, 2016, within the time limit stipulated in the notification No. G.S.R 1119 (E) dated 7.12.2016 and G.S.R 175 (E) dated 28.2.2017 and GSR 732 (E) dated 29.6.2017.

List the matter on 14.07.2017.

- Sd -
(Shiv Ram Bairwa
Registrar